

Annexure-1															
Name of the corporate debtor: Cloud Nine Realtors Private Limited															
Date of commencement of liquidation: 06.01.2025															
List of stakeholders as on: 06/03/2025															
List of operational creditors (other than Workmen, Employees and Government Dues)															
(Amount in ₹)															
Sl. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Innovators Façade Systems Limited	OC-1	11-08-2024	₹ 2,13,68,834	₹ 2,13,68,834	Unsecured	₹ -	NA	₹ -	81%	₹ -	₹ -	₹ -	₹ -	
2	Alpha National Fire Safety Services Private Limited	OC-2	25-08-2024	₹ 51,71,502	₹ 51,71,502	Unsecured	₹ -	NA	₹ -	19%	₹ -	₹ -	₹ -	₹ -	
Total				₹ 2,65,40,336	₹ 2,65,40,336		₹ -		₹ -	100%	₹ -	₹ -	₹ -	₹ -	
Notes: These notes to be considered as an integral part of this sheet															
1. The liquidator reserve his right to modify the List of stakeholders (based on verification of the records and information) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.															
02. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.															